

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 148**  
TO BE ANSWERED ON 04.12.2023

**MPLADS FUND**

148. Dr. M. THAMBIDURAI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of the amount of MPLADs Fund available to each MP per year;
- (b) whether Government is considering to increase this Fund from ₹ 5 crore to ₹ 10 crore per year;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether it is a fact that the costs of labour, material, etc., have increased tremendously during the last few years, making it imperative to increase this Fund also; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

- (a) The annual entitlement for a Member of Parliament under MPLAD Scheme is ₹ 5 crore.
- (b) to (e) The Ministry receives and examines, on a continuous basis, the new suggestions from stakeholders, including suggestions for revision of entitlement of funds, following due process.

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